(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY IOF AGRICUL-TURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) Land acquisition laws aim at securing land for projects of public importance and do not seek to change the existing ownership pattern. This is sought to be done through land ceiling legislations which limit the size of agricultural holdings and vest the surplus in the State for redistribution among the landless. Ceiling legislations exist in practically all States and are under implementation

Area of surplus land

- 236. SHRI HARKISHAN SURJEET: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;
- (a) whether Government have made an estimate of the total area of surplus land available in the country; and
- (b) if so, what are details in this regard?

THE MINISTER OF AGRICUL-AND IRRIGATION (SHRI SURJIT SNGH BARNALA): (a) and (b) According to information furnished by State Governments and Union Territory Administrations, the area likely to be surplus to the ceiling is estimated at 55.46 Iakh acres. This however, is a very tentative estimate and the actual extent of surplus can be definitely known after the disposal of cases under different ceiling laws. The State and Union Territorywise break-up of this estimate is given in the appended statement. The estimate does not include Govemment land.

Statement

States/U		Area estimated to be surplus					
Andhra Pradesh					10,00,000		
Assam			9	100		4,00,000	
Bihar		- 2		740	-	3,00,000	

States/Union Territories			rea o	stimated surplus
Gujarat .)(4)	*0	. 1	0,12,923
Haryana .	141	¥.	*	29,304
Himachal Prade	÷		1,52,420	
Jammu & Kash	2	.0	1900	
Karnataka .	2.00	*	*	4,00,000
Kerala .		÷		1,50,000
Madhya Prades	sh .		•	50,000
Maharashtra	181		100	3,70,650
Manipur .				1,083
Orissa			i.	2,00,000
Punjab .		ŧ		87,000
Rajasthan .		ř		7,94,000
Tamil Nadu	343	*	/¥	90,870
Tripura .	4		4	4,981
Uttar Pradesh	1	,	9	2,50,000
West Bengal	63		. [2,00,000
Dadra & N. Ha	196	×	[9.390	
Delhi .		¥		1,500
Pondicherry		*	5.	3,012
TOTAL				5,48,133

to Questions

Decontrol of sugar

- 237. SHRI N. K. P. SALVE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether there is any proposal under Government's consideration decontrol sugar; and
- (b) if so, what steps Government propose to take to ensure that the price of sugar does not increase as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Government's sugar policy is reviwed from time to time and various policy options including decontrol are always kept in